

**MINUTES OF THE VC MEETING NO.09 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 22.12.2022 AT 12:00 PM, UDYOG BHAWAN, NEW DELHI**

Meeting No.09 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Dr. Sunil Kumar Bansal, Addl. DGFT at 12:00 PM on 22.12.2022, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- ii. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)

In attendance:

- i. Shri Tirumala Venkatesh K, Joint DGFT
- ii. Shri S.K. Mohapatra, Deputy DGFT
- iii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 145 applications were considered by the EFC, out of which 27 cases were approved including 15 cases on post facto basis, 17 cases were rejected & closed and remaining 101 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE AND FARMES WELFARE (DoA&FW) (Seed & Trade Cases)**

| S. No. | Name of the Firm                | File No.                 | Item Description                                                                                                                                                                                                                                                                                                                                     | Date of receipt of application | Decision of EFC / remark                            |
|--------|---------------------------------|--------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-----------------------------------------------------|
| 1      | SRI SAI FORESTRY                | HQRXEXLAPPLY00186040AM22 | a.Acacia mangium Seeds<br>b. Grevillea robusta Seeds<br>c.Pterocarpus Santalinus<br>d. Santalum Album Seeds<br>e. Tectonal Grandis (Teak) Seeds<br>f. Dalbergia spp Seeds<br>g. Mahogani Seeds<br>h. Pongamia Pinnata Seeds<br>i. Jacaranda Seeds<br>j. Mimusops spp (spanich cherry) Seeds<br>k. Eucalyptus camaldulensis Seeds<br>l. Caryota Seeds | 17.09.2021                     | Deferred due to want of comments / NOC from DoA&FW. |
| 2      | SRI SAI FORESTRY                | HQRXEXLAPPLY00186042AM22 | a.Tectonal Grandis (Teak) Seeds<br>b. Santalum Album Seeds<br>c. Pterocarpus Santalinus                                                                                                                                                                                                                                                              | 17.09.2021                     | Deferred due to want of comments / NOC from DoA&FW. |
| 3      | TIRUPATHI AGRICULTURAL GENETICS | HQRXEXLAPPLY00338200AM22 | Rice seeds                                                                                                                                                                                                                                                                                                                                           | 01.02.2022                     | Deferred due to want of comments / NOC              |

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|    | PRIVATE LIMITED                         |                          |                                                |            | from DoA&FW.                                                                                                                                                  |
| 4  | TRIMURTI PLANT SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00394340AM22 | Hybrid Rice Seeds                              | 21.03.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW                                                                                                     |
| 5  | SRI SAI FORESTRY                        | HQRXEXLAPPLY00405982AM22 | Forest seeds                                   | 29.03.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW                                                                                                     |
| 6  | PASHUPATINATH ENTERPRISES               | HQRXEXLAPPLY00000030AM23 | Non Basmati Rice Paddy Other than seed quality | 07.04.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW                                                                                                     |
| 7  | NATH BIO-GENES (INDIA) LIMITED          | HQRXEXLAPPLY00000101AM23 | Hybrid Rice Seed                               | 24.04.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoAC&FW as the NOC received with the application has expired. |
| 8  | NATH BIO-GENES (INDIA) LIMITED          | HQRXEXLAPPLY00000101AM23 | Hybrid Rice Seed                               | 24.04.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoAC&FW as the NOC received with the application has expired. |
| 9  | HARIDAS NANJI AND SONS                  | HQRXEXLAPPLY00000250AM23 | Safflower Petals                               | 19.05.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW (Trade Div).                                                                                        |
| 10 | BABA BHOLE BHANDARI TRADERS             | HQRXEXLAPPLY00000311AM23 | Non Basmati Rice Paddy Other than seed quality | 03.06.2022 | <b>Deferred</b> due to non furnishing of affidavit by the firm (as prescribed in Trade Notice No. 35 dated 25.10.2018).                                       |

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|    |                                          |                          |                  |            | <p>The application was approved on ex-post facto basis in EFC meeting no. 07 dated 18.10.2022 on the basis of comments/ NOC received from DoA&amp;FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 1) dated 13.10.2022 for export of 10000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Baba Bhole Bhandari Traders.</p> <p>Export authorization is yet to be issued.</p> |
| 11 | RAGI AGRI SEEDS                          | HQRXEXLAPPLY00000375AM23 | Hybrid Rice Seed | 17.06.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                                                                                                                   |
| 12 | SONA SEEDS                               | HQRXEXLAPPLY00000402AM23 | ONION SEEDS      | 22.06.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW                                                                                                                                                                                                                                                                                                                                    |
| 13 | AURINKO<br>HEALTHCARE<br>PRIVATE LIMITED | HQRXEXLAPPLY00000426AM23 | NUX VOMICA       | 28.06.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW(Trade Division). As desired by seed division, application was forwarded to trade division by email dated 19.10.2022.                                                                                                                                                                                                               |
| 14 | MAINAAM GARDEN                           | HQRXEXLAPPLY00001708AM23 | live plants      | 29.08.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW.<br>Reminder to DoA&FW                                                                                                                                                                                                                                                                                                             |

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|    |                                              |                          |                                                                                                                                                                                                                                                                                                                                                                                                              |            | to be sent.                                                                           |
| 15 | PATEL SEED COMPANY                           | HQRXEXLAPPLY00001805AM23 | ONION SEED                                                                                                                                                                                                                                                                                                                                                                                                   | 15.09.2022 | Deferred due to want of comments / NOC from DoA&FW                                    |
| 16 | PATEL SEED COMPANY                           | HQRXEXLAPPLY00001810AM23 | ONION SEED                                                                                                                                                                                                                                                                                                                                                                                                   | 15.09.2022 | Deferred due to want of comments / NOC from DoA&FW                                    |
| 17 | PATEL SEED COMPANY                           | HQRXEXLAPPLY00001811AM23 | ONION SEED                                                                                                                                                                                                                                                                                                                                                                                                   | 15.09.2022 | Deferred due to want of comments / NOC from DoA&FW                                    |
| 18 | R. J. INTERNATIONAL                          | HQRXEXLAPPLY00001814AM23 | CASHEW NUT SEEDLING                                                                                                                                                                                                                                                                                                                                                                                          | 16.09.2022 | Deferred due to want of comments / NOC from DoA&FW.                                   |
| 19 | CHEERAKUZH Y AGRO DEVELOPERS PRIVATE LIMITED | HQRXEXLAPPLY00001876AM23 | <p>Lychee (Litchi Chinensis)</p> <p>Asokha Pendulum (Saraca asoca)</p> <p>Fig (Ficus Carica)</p> <p>Jack Fruit (Artocarpus heterophyllus)</p> <p>Jamun (Syzygium Cumini)</p> <p>Bilumbi (Averrhoa bilimbi)</p> <p>Bread Fruit (Artocarpus altilis)</p> <p>Mango Varieties (Mangifera Indica)</p> <p>Lemon Varieties (Citrus Limon)</p> <p>Orange (Citrus x Sinensis)</p> <p>Tamarind (Tamarindus indica)</p> | 26.09.2022 | Deferred due to want of comments / NOC from DoA&FW<br>Reminder to DoA&FW to be sent.. |

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| 20 | NATIONAL GARDEN          | ROSE | HQRXEXLAPPLY00001880AM23 | LYCHEE MARY GOLD<br>(Veitchia merrillii)   | 27.09.2022 | Deferred due to want of comments / NOC from DoA&FW. Reminder to DoA&FW to be sent.. |
|    |                          |      |                          | LYCHEE MARY GOLD<br>(Veitchia merrillii)   |            |                                                                                     |
|    |                          |      |                          | RAMBUTAN<br>(Nephrolepis exaltata)         |            |                                                                                     |
|    |                          |      |                          | MANGO (Mangifera Indica)                   |            |                                                                                     |
|    |                          |      |                          | MANGO (Mangifera Indica)                   |            |                                                                                     |
|    |                          |      |                          | MANGO (Mangifera Indica)                   |            |                                                                                     |
|    |                          |      |                          | VELVET APPLE<br>(Diospyros blancoi)        |            |                                                                                     |
|    |                          |      |                          | WATER APPLE<br>(Syzygium samarangense)     |            |                                                                                     |
|    |                          |      |                          | NJAVEL (Syzygium cumini)                   |            |                                                                                     |
|    |                          |      |                          | RAMAPPLE (Annona squamosa samarangense)    |            |                                                                                     |
| 21 | TANEJA SEEDS CORPORATION |      | HQRXEXLAPPLY00001887AM23 | ALL SPICE ( Pimenta racemose)              | 27.09.2022 | Deferred due to want of clarification on NOC received from                          |
|    |                          |      |                          | JACK GUMLESS<br>(Artocarpus heterophyllus) |            |                                                                                     |
|    |                          |      |                          | BILIMBI (Averrhoa bilimbi)                 |            |                                                                                     |
|    |                          |      |                          | AVACADO (Persca americana)                 |            |                                                                                     |
|    |                          |      |                          | MALAYALAN APPLE<br>(Syzygium samarangense) |            |                                                                                     |
|    |                          |      |                          | JACK (Artocarpus heterophyllus)            |            |                                                                                     |
|    |                          |      |                          | onion seeds nasik red n53 and Bombay red   |            |                                                                                     |

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|    |                                         |                          |                                                                                  |            | DoA&FW.                                                                                                                                                                                                                                             |
| 22 | VNR SEEDS PRIVATE LIMITED               | HQRXEXLAPPLY00001898AM23 | HYBRID RICE SEEDS 27P09                                                          | 29.09.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                                                  |
| 23 | COTTONWOOD                              | HQRXEXLAPPLY00001921AM23 | LIVE PLANTS, TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS | 06.10.2022 | Deferred due to want of comments / NOC from DoA&FW Reminder to DoA&FW to be sent..                                                                                                                                                                  |
| 24 | R. J. INTERNATIONAL                     | HQRXEXLAPPLY00001999AM23 | CASHEW NUT SEEDLING                                                              | 19.10.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                                                  |
| 25 | MONDAL ENTERPRISE                       | HQRXEXLAPPLY00002017AM23 | CASHEW NUT SEEDLING                                                              | 23.10.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                                                  |
| 26 | SEEDWORKS INTERNATIONAL PRIVATE LIMITED | HQRXEXLAPPLY00002024AM23 | HYBRID PADDY SEEDS                                                               | 27.10.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                                                  |
| 27 | JAY JAY SERVICES                        | HQRXEXLAPPLY00002058AM23 | Nux Vomica dried seeds                                                           | 03.11.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                                                  |
| 28 | SYNGENTA INDIA LIMITED                  | HQRXEXLAPPLY00002090AM23 | Hybrid Rice Seed                                                                 | 11.11.2022 | Based on the comments received from D/o A&FW vide O.M No. 1-156/2022 S.D.IV(276TH exim-Export 16) dated 27.07.2022 export license was issued to the firm with the approval of Chairman EFC.<br><br>EFC has approved the case on ex Post facto basis |
| 29 | SHREE TRADING                           | HQRXEXLAPPLY00002120AM23 | Non-basmati Rice Paddy (other seed quality)                                      | 18.11.2022 | Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1/79/2022.S.D.IV(P)(Item No. 07) dated 06.12.2022 for export                                                                                                                |

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|    |                                |                          |                                                  |            | of 30000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Shree Sai Trading                                                                                                                                                           |
| 30 | MAA PARWATI TRADERS            | HQRXEXLAPPLY00002121AM23 | Non-basmati Rice Paddy (other than seed quality) | 18.11.2022 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 08) dated 06.12.2022 for export of 5000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Maa Parwati Traders.             |
| 31 | SIDDHI VINAYAK TRADING COMPANY | HQRXEXLAPPLY00002129AM23 | PADDY (NON BASMATI OTHER THAN SEED QUALITY)      | 21.11.2022 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 02) dated 06.12.2022 for export of 40000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Siddhi Vinayak Trading Company. |
| 32 | SHIV AMBEY                     | HQRXEXLAPPLY00002132AM23 | PADDY (NON BASMATI OTHER THAN SEED QUALITY)      | 21.11.2022 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 04) dated 06.12.2022 for export of 35000 MTs Non basmati rice paddy (other than seed quality) to Nepal by                                     |

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|    |                         |                           |                                                                    |            | M/s Shiv Ambey                                                                                                                                                                                                                         |
| 33 | GOSWAMI ENTERPRISES     | IIQRXEXLAPPLY00002128AM23 | PADDY (NON BASMATI RICE) OTHER THAN SEED QUALITY                   | 21.11.2022 | Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 05) dated 06.12.2022 for export of 25000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Goswami Enterprises |
| 34 | ARJUN TRADERS           | HQRXEXLAPPLY00002134AM23  | NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY           | 22.11.2022 | Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 03) dated 06.12.2022 for export of 20000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Arjun Traders       |
| 35 | SONU ENTERPRISES        | IIQRXEXLAPPLY00002143AM23 | Rice Paddy or in Husk (Non Basmati Rice)                           | 24.11.2022 | Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 06) dated 06.12.2022 for export of 10000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Sonu Enterprises.   |
| 36 | MAA VAISHNO ENTERPRISES | IIQRXEXLAPPLY00002142AM23 | Non Basmati Rice in Husk (Paddy or Rough) Other than Seed Quality. | 24.11.2022 | Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-                                                                                                                                                             |

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|    |                                                  |                          |                                                                         |            | 79/2022.S.D.IV(P)(Item No. 01) dated 06.12.2022 for export of 10000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Maa Vaishno Enterprises.                                                             |
| 37 | M/S LAXMI TRADERS                                | HQRXEXLAPPLY00002146AM23 | NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY                | 25.11.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                            |
| 38 | MAABASANTI AGRITECH FOOD PRODUCT PRIVATE LIMITED | HQRXEXLAPPLY00002148AM23 | Non Basmati Rice Paddy (Other than seed quality)                        | 25.11.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                            |
| 39 | MODERN SINGH ENGINEERING WORKS                   | HQRXEXLAPPLY00002149AM23 | NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY                     | 26.11.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                            |
| 40 | PAWAN TRADING COMPANY                            | HQRXEXLAPPLY00002152AM23 | NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY                     | 29.11.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                            |
| 41 | BHARAT NURSERY PVT LTD                           | HQRXEXLAPPLY00002155AM23 | Onion seeds                                                             | 01.12.2022 | Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-157/2022.S.D.IV(277th EXIM Export 44) dated 06.09.2022 for export of 11500 Kg onion seed to Bangladesh & Philippines by M/s Bharat Nursery Pvt Ltd. |
| 42 | PAWANPUTRA TRADING COMPANY                       | HQRXEXLAPPLY00002156AM23 | Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality | 02.12.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                            |
| 43 | KARTI INTERNATIONAL                              | HQRXEXLAPPLY00002157AM23 | Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality | 02.12.2022 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                            |

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| 44 | SHIV TRADERS                              | HQRXEXLAPPLY00002158AM23 | Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality | 02.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 45 | BABA SOMESHWARNATH AGRO                   | HQRXEXLAPPLY00002163AM23 | NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY                     | 04.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 46 | BANKIM PROSAD GHOSH SEEDS PRIVATE LIMITED | HQRXEXLAPPLY00002167AM23 | Jute seeds                                                              | 06.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 47 | SEEDWORKS INTERNATIONAL PRIVATE LIMITED   | HQRXEXLAPPLY00002169AM23 | HYBRID PADDY SEEDS                                                      | 07.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 48 | PASHUPATINATH ENTERPRISES                 | HQRXEXLAPPLY00002174AM23 | NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY                     | 08.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 49 | SHREE TRADING SAI                         | HQRXEXLAPPLY00002173AM23 | Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality | 08.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 50 | NAV DURGA MINI RICE MILL                  | HQRXEXLAPPLY00002171AM23 | Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality | 08.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 51 | GANESH TRADING COMPANY                    | HQRXEXLAPPLY00002170AM23 | Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality | 08.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 52 | M/S MANOJ TRADERS                         | HQRXEXLAPPLY00002181AM23 | NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY                | 11.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 53 | SHAKAMBARI ENTERPRISES                    | HQRXEXLAPPLY00002179AM23 | NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY                | 11.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 54 | SHAKAMBARI ENTERPRISES                    | HQRXEXLAPPLY00002180AM23 | NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY                | 11.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 55 | SWASTIK TRADERS                           | HQRXEXLAPPLY00002184AM23 | NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY                | 12.12.2022 | Deferred due to want of comments / NOC from DoA&FW |

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| 56 | SWASTIK TRADERS               | HQRXEXLAPPLY00002183AM23 | NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY | 12.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 57 | ADITYA TRADING                | HQRXEXLAPPLY00002194AM23 | PADDY(RICE IN HUSK)                                      | 13.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 58 | SHRI FOODS                    | HQRXEXLAPPLY00002192AM23 | NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY | 13.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 59 | SHRI FOODS                    | HQRXEXLAPPLY00002191AM23 | NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY | 13.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 60 | M/S NAWNIT TRADERS            | HQRXEXLAPPLY00002197AM23 | NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY | 14.12.2022 | Deferred due to want of comments / NOC from DoA&FW |
| 61 | ARANTYA IMPEX PRIVATE LIMITED | HQRXEXLAPPLY00002205AM23 | Rice Paddy or in Husk (Non Basmati Rice)                 | 16.12.2022 | Deferred due to want of comments / NOC from DoA&FW |

### Department of Animal Husbandry and Dairying

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| 62 | SNEHTIK INTERNATIONAL | HQRXEXLAPPLY00001033AM23 | WHEAT BRAN | 05.08.2022 | Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 07.12.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Snehtik International has not been recommended due to shortage of wheat bran in the country. |
| 63 | AL HASUN EXPORTS      | HQRXEXLAPPLY00001159AM23 | WHEAT BRAN | 10.08.2022 | Rejected on the basis of Comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 07.12.2022 wherein export of 9000 MT Wheat Bran to Bangladesh by M/s Al Hasun Exports has not been recommended due to shortage of wheat bran in the country.      |
| 64 | S ANANDAN & CO        | HQRXEXLAPPLY00001703AM23 |            | 29.08.2022 | Deferred due to want of comments / NOC                                                                                                                                                                                                                                         |

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|    |                                              |                          | WHEAT BRAN          |            | from DoAHID                                                                                                                                                                                                                                                                        |
| 65 | ANWAR TRADING                                | HQRXEXLAPPLY00001754AM23 | BRAN OF CEREALS     | 05.09.2022 | <b>Deferred</b> due to want of comments / NOC from DoAHID                                                                                                                                                                                                                          |
| 66 | HISAR BOVINE SPERM STATION & RESEARCH CENTER | HQRXEXLAPPLY00001784AM23 | FROZEN BOVINE SEMEN | 08.09.2022 | <b>Deferred</b> due to want of comments / NOC from DoAHID                                                                                                                                                                                                                          |
| 67 | M/S MUSKAN TRADERS                           | HQRXEXLAPPLY00001823AM23 | RICE BRAN           | 18.09.2022 | <b>Rejected</b> on the basis of comments received from DoAHID vide O.M No L-110102(1)/41/2022-Trade (E 21460) dated 07.12.2022 wherein export of 5000 MT Rice Bran to Bangladesh by M/s Muskan Traders has not been recommended due to shortage of wheat bran in the country.      |
| 68 | M/S MUSKAN TRADERS                           | HQRXEXLAPPLY00001824AM23 | WHEAT BRAN          | 18.09.2022 | <b>Rejected</b> on the basis of comments received from DoAHID vide O.M No L-110102(1)/41/2022-Trade (E 21460) dated 07.12.2022 wherein export of 5000 MT Wheat Bran to Nepal by M/s Muskan Traders has not been recommended due to shortage of wheat bran in the country.          |
| 69 | SREE KRISHNA TRADERS                         | HQRXEXLAPPLY00001881AM23 | WHEAT BRAN          | 27.09.2022 | <b>Deferred</b> due to want of comments / NOC from DoAHID                                                                                                                                                                                                                          |
| 70 | S V JUTE INDUSTRIES                          | HQRXEXLAPPLY00001952AM23 | WHEAT BRAN          | 11.10.2022 | <b>Rejected</b> on the basis of comments received from DoAHID vide O.M No L-110102(1)/41/2022-Trade (E 21460) dated 07.12.2022 wherein export of 2500 MT Wheat Bran to Bangladesh by M/s SV Jute Industries has not been recommended due to shortage of wheat bran in the country. |
| 71 | GAA TRADING ENTERPRISES                      | HQRXEXLAPPLY00000135AM23 | maize bran          | 03.05.2022 | <b>Deferred</b> due to want of comments / NOC from DoAHID                                                                                                                                                                                                                          |

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| 72 | H.M<br>INTERNATIONAL                    | HQRXEXLAPPLY00002003AM23 | WHEAT BRAN | 20.10.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L 110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein export of 2000 MT Wheat Bran to Bangladesh by M/s H.M International has not been recommended due to shortage of wheat bran in the country.                 |
| 73 | KRISHNEEL<br>EXPORTS PRIVATE<br>LIMITED | HQRXEXLAPPLY00002004AM23 | WHEAT BRAN | 21.10.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L 110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein export of 9000 MT Wheat Bran to Bangladesh by M/s Krishneel Exports Private Limited has not been recommended due to shortage of wheat bran in the country. |
| 74 | HOQUE TRADERS                           | HQRXEXLAPPLY00002011AM23 | WHEAT BRAN | 21.10.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L 110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Hoque Traders has not been recommended due to shortage of wheat bran in the country.                     |
| 75 | HOQUE TRADERS                           | HQRXEXLAPPLY00002012AM23 | WHEAT BRAN | 21.10.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L 110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein export of 8000 MT Wheat Bran to Bangladesh by M/s Hoque Traders has not been recommended due to shortage of wheat bran in the country.                     |
| 76 | MONDAL<br>TRADERS                       | HQRXEXLAPPLY00002026AM23 | WHEAT BRAN | 28.10.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L 110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein                                                                                                                                                            |

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|    |                                          |                          |                             |            | export of 10000 MT Wheat Bran to Bangladesh by M/s Mondal Traders has not been recommended due to shortage of wheat bran in the country.                                                                                                                                                            |
| 77 | SHARANAM<br>REALINFRA<br>PRIVATE LIMITED | HQRXEXLAPPLY00002045AM23 | SOYABEAN BRAN<br>(NON SEED) | 01.11.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L- 110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein export of 1000 MT Wheat Bran to Bangladesh by M/s Sharanam Realinfra Private Limited has not been recommended due to shortage of wheat bran in the country. |
| 78 | KEVIN<br>CORPORATION                     | HQRXEXLAPPLY00002096AM23 | PEANUTS HAY                 | 12.11.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L- 110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein export of 200 MT Peanuts hay to United Arab Emirates by M/s Kevin Corporation has not been recommended due to shortage of peanut hay in the country.        |
| 79 | GAA TRADING<br>ENTERPRISES               | HQRXEXLAPPLY00002104AM23 | WHEAT BRAN                  | 12.11.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L- 110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Gaa Trading Enterprises has not been recommended due to shortage of wheat bran in the country.            |
| 80 | GAA TRADING<br>ENTERPRISES               | HQRXEXLAPPLY00002106AM23 | WHEAT BRAN                  | 12.11.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L- 110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Gaa Trading Enterprises has not been recommended                                                          |

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|    |                             |                          |                                                                                              |            | due to shortage of wheat bran in the country.                                                                                                                                                                                                                                    |
| 81 | GROWELL INDIA               | HQRXEXLAPPLY00002110AM23 | Aroma Feed Additive Premix. Product destined for feed industry to be used with feed material | 14.11.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 Trade (E-21460) dated 07.12.2022 wherein export of 200000 Kgs Wheat Bran to Bangladesh by M/s Growell India has not been recommended due to shortage of wheat bran in the country. |
| 82 | ANIL TRADING COMPANY        | HQRXEXLAPPLY00002119AM23 | WHEAT BRAN                                                                                   | 17.11.2022 | <b>Deferred</b> due to want of comments / NOC from DoAH&D                                                                                                                                                                                                                        |
| 83 | Snethik International       | HQRXEXLAPPLY00002131AM23 | Wheat Bran                                                                                   | 21.11.2022 | <b>Deferred</b> due to want of comments / NOC from DoAH&D                                                                                                                                                                                                                        |
| 84 | R INTERNATIONAL             | HQRXEXLAPPLY00002161AM23 | Wheat Bran                                                                                   | 02.12.2022 | <b>Deferred</b> due to want of comments / NOC from DoAH&D                                                                                                                                                                                                                        |
| 85 | PASHUPATI SALES CORPORATION | HQRXEXLAPPLY00002165AM23 | Wheat Bran                                                                                   | 05.12.2022 | <b>Deferred</b> due to want of comments / NOC from DoAH&D                                                                                                                                                                                                                        |

**Ministry of Environment Forest and Climate Change  
(SU Division)**

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| 86 | YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED | HQRXEXLAPPLY00000382AM23 | red sanders wood in log form (artificially propagated origin) | 19.06.2022 | <b>Deferred</b> due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form (artificially propagated) sourced from Government of Andhra Pradesh. |
| 87 | YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED | HQRXEXLAPPLY00000383AM23 | Red sanders wood in log form (artificially propagated origin) | 19.06.2022 | <b>Deferred</b> due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form (artificially propagated) sourced from Government of                 |



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|    |                                          |                          |                                                                                             |            | Andhra Pradesh.                                                                                                                                                                                                                                                  |
| 88 | M K INTERNATIONAL REALTY PRIVATE LIMITED | HQRXEXLAPPLY00000461AM23 | RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND | 07.07.2022 | <b>Deferred</b> due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form (artificially propagated) sourced from Government of Andhra Pradesh. |
| 89 | LONG CYCLE CHENNAI                       | HQRXEXLAPPLY00001822AM23 | RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN OR PATTALAND                   | 17.09.2022 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                            |
| 90 | LONG CYCLE CHENNAI                       | HQRXEXLAPPLY00001827AM23 | RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND | 18.09.2022 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                            |
| 91 | MRL ASSOCIATES INDIA                     | HQRXEXLAPPLY00001912AM23 | RSW Logs/Short Logs/Roots obtained from Pattaland of Tiruvallur District (T.N.)             | 02.10.2022 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                            |
| 92 | T MANIVANNAN                             | HQRXEXLAPPLY00002015AM23 | Value Added Products of Red Sanders Wood obtained from Pattaland                            | 22.10.2022 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                            |
| 93 | JSSN EXIM PRIVATE LIMITED                | HQRXEXLAPPLY00002144AM23 | RSW (Artificially Propagated) Logs                                                          | 25.11.2022 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                            |
| 94 | JK PAPER LIMITED                         | HQRXEXLAPPLY00002162AM23 | Wood in Chips for machine trials                                                            | 02.12.2022 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                            |
| 95 | OM VEERA TRADERS                         | HQRXEXLAPPLY00002166AM23 | red sandal wood logs                                                                        | 05.12.2022 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                            |
| 96 | M/S AMMAJAN AGAR OIL FACTORY             | HQRXEXLAPPLY00002200AM23 | AQUILARIA MALACCENSIS (AGARWOOD) CHIPS (HARMLESS AND NOT INFLAMABLE)/                       | 15.12.2022 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                            |

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|------------------------------------|---------------------------------------------|--------------------------|--------------------------------------------------------------------------|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                    |                                             |                          | Roots and Rhizomes:-<br>Agarwood                                         |            |                                                                                                                                                                                                                                                                                                                                                                                        |
| <b>(Ozone Cell)</b>                |                                             |                          |                                                                          |            |                                                                                                                                                                                                                                                                                                                                                                                        |
| 97                                 | CONVERGENCE<br>CHEMICALS<br>PRIVATE LIMITED | HQRXEXLAPPLY00000068AM23 | Hexafluoroisopropanol                                                    | 19.04.2022 | Deferred due to want of information from the firm.                                                                                                                                                                                                                                                                                                                                     |
| 98                                 | REFEX<br>INDUSTRIES<br>LIMITED              | HQRXEXLAPPLY00002122AM23 | 1,1,1,2-Tetrafluoroethane<br>HFC-134a                                    | 18.11.2022 | Approved on the basis of Comments/ NOC received from M/o EF&CC (ozone cell) vide O.M No 11/22/2022-OC dated 12.12.2022 for export of 1170 Kgs of 1,1,1,2-Tetrafluoroethane (hfc-134a) by M/s Refex Industries Limited to customers in Nepal i.e. country signatory of Montreal Protocol on substances that deplete the ozone layer, subject to the conditions imposed by the Ministry. |
| 99                                 | NAVIN FLUORINE<br>INTERNATIONAL<br>LIMITED  | HQRXEXLAPPLY00002182AM23 | Mono Chloro Difluoro Methane<br>(REFRIGERANT R-22 / HCFC 22 / MAPRON 22) | 12.12.2022 | Deferred due to want of comments / NOC from M/o EF&CC (ozone cell).                                                                                                                                                                                                                                                                                                                    |
| 100                                | KABU PROJECTS<br>PRIVATE LIMITED            | HQRXEXLAPPLY00002187AM23 | REFRIGERANT R-236FA (HFC-236FA)                                          | 12.12.2022 | Deferred due to want of comments / NOC from M/o EF&CC (ozone cell).                                                                                                                                                                                                                                                                                                                    |
| <b>Department of Atomic Energy</b> |                                             |                          |                                                                          |            |                                                                                                                                                                                                                                                                                                                                                                                        |
| 101                                | SUKASO<br>CERACOLORS<br>PRIVATE LIMITED     | HQRXEXLAPPLY00002025AM23 | ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)                | 27.09.2022 | Approved on the basis of comments/ NOC received from DAE vide email dated 21.12.2022 for export of 50 MTs Zircornat to Bangladesh by M/s Sukaso Ceracolors Private Limited.                                                                                                                                                                                                            |
| 102                                | CRAYON COLOR<br>PRIVATE LIMITED             | HQRXEXLAPPLY00002201AM23 | ZIRCONIUM SILICATE                                                       | 15.12.2022 | Deferred due to want of comments / NOC from DAE.                                                                                                                                                                                                                                                                                                                                       |
| <b>Ministry of Mines</b>           |                                             |                          |                                                                          |            |                                                                                                                                                                                                                                                                                                                                                                                        |
| 103                                | MD JEHIRUL<br>ISLAM                         | HQRXEXLAPPLY00000459AM23 | SAND GRAVEL/ Silica Sands                                                | 11.07.2022 | Deferred due to want of information from the firm.                                                                                                                                                                                                                                                                                                                                     |

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| 104                               | JAYESH INDUSTRIES LIMITED | HQRXEXLAPPLY00000928AM23 | 99 % Grade pure white Silica Sands                                                                                                                                                                                                                                                                                      | 01.08.2022 | Deferred due to want of comments/NOC from Ministry of Mines.                                                            |
| 105                               | TATA STEEL MINING LIMITED | HQRXEXLAPPLY00002081AM23 | 1)Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived after deduction of Export Duty.Values shown are approx.Quantity is in WMT(+/-10%)<br>2)Friable Chrome ore with grade less than 47% Cr2O3 .FOB Value derived after deduction of Export Duty.Values shown are approx.Quantity is in WMT(+/-10%) | 09.11.2022 | Deferred. As no representative of M/o Mines was present in EFC meeting, the matter has been deferred for their consent. |
| <b>Ministry of Textiles</b>       |                           |                          |                                                                                                                                                                                                                                                                                                                         |            |                                                                                                                         |
| 106                               | NEW KASHMIR CREATION      | HQRXEXLAPPLY00000159AM23 | a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY)<br>TOTAL AREA 5.06 SQUARE METERS<br>b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY)<br>TOTAL AREA 3.82 SQUARE METERS                                                                                                                  | 08.05.2022 | Deferred due to want of comments/NOC from M/o Culture.                                                                  |
| <b>Miscellaneous Applications</b> |                           |                          |                                                                                                                                                                                                                                                                                                                         |            |                                                                                                                         |
| 107                               | S G P INDIA               | HQRXEXLAPPLY00000122AM23 | Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon                                                                                                                                                                                                                | 29.04.2022 | Deferred due to want of comments from M/o EF&CC (HSM Division)                                                          |

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| 108 | P P SINGH STONE<br>AND COMPANY                   | HQRXEXLAPPLY00000423AM23 | PEBBLES, GRAVEL<br>OF MARBLE                                                         | 25.06.2022 | <b>Deferred.</b> The applicant has been asked a reason for making an application for non restricted item and the information from the firm is awaited.                 |
| 109 | C G CHARCOAL<br>AND ENERGY<br>PRIVATE LIMITED    | HQRXEXLAPPLY00001132AM23 | Agglomerated, Of<br>coconut shell                                                    | 10.08.2022 | <b>Deferred.</b> The matter has been taken up on file. Firm has been requested to furnish documents as per M/o EF&CC (SU Div)'s O.M No. 5-30/2022-SU dated 16.09.2022. |
| 110 | FUTURISTIC<br>ALLOYS & METALS<br>PRIVATE LIMITED | HQRXEXLAPPLY00001786AM23 | Cobalt alloy solid<br>scrap nominally<br>61% Cobalt 9%<br>Chromium 28%<br>Molybdenum | 09.09.2022 | <b>Deferred.</b> The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.                 |
| 111 | BEIL<br>INFRASTRUCTURE<br>LIMITED                | HQRXEXLAPPLY00001809AM23 | Printed Circuit<br>Boards Shredded                                                   | 15.09.2022 | <b>Deferred.</b> The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.                 |
| 112 | SHANUS IMPEX                                     | HQRXEXLAPPLY00001901AM23 | MUSTARD SEED                                                                         | 29.09.2022 | <b>Deferred.</b> The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.                 |
| 113 | VIRENDRA<br>HARIBHAI<br>PANSARA                  | HQRXEXLAPPLY00001920AM23 | Specification                                                                        | 06.10.2022 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm.                                                        |

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| 114                                | PAPRSKY<br>SERVICES<br>PRIVATE LIMITED               | HQRXEXLAPPLY00001977AM23 | PS-LOTO-HASP-<br>TAGON, SAFETY<br>LOCKOUT DEVICES                                                                                                    | 15.10.2022 | <b>Deferred.</b> EFC had desired to obtain reason from the firm for making an application for non-restricted item. Firm vide email dated 20.12.2022 have given a reason for making application for non-restricted item as Hyderabad airport customs are not allowing their products and require permission from DGFT.<br><br>The matter is required to be taken up on file.. |
| 115                                | INDIRA GANDHI<br>ZOOLOGICAL<br>PARK<br>VISAKHAPATNAM | HQRXEXLAPPLY00002108AM23 | Painted Storks<br>(Mycteria<br>leucocephala)<br>Lesser Adjutant<br>(Leptoptilos<br>javanicus)                                                        | 14.11.2022 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm.                                                                                                                                                                                                                                                              |
| 116                                | West Bengal Zoo<br>Authority                         | HQRXEXLAPPLY00002135AM23 | Red panda (Ailurus<br>fulgens fulgens)                                                                                                               | 22.11.2022 | <b>Deferred.</b> The file has been put up on e file.                                                                                                                                                                                                                                                                                                                         |
| 117                                | CHENNAI PHARMA                                       | HQRXEXLAPPLY00002178AM23 | Atorvastatin<br>Calcium Micronized<br>USP,<br>Alendronate Sodium<br>Carbimazole,<br>Candisartan<br>Cilexetil USP,<br>Loperamide<br>Hydrochloride USP | 10.12.2022 | <b>Deferred.</b> The applicant has been asked a reason for making an application for non restricted item and the information from the firm is awaited                                                                                                                                                                                                                        |
| <b>Raw Human Hair Applications</b> |                                                      |                          |                                                                                                                                                      |            |                                                                                                                                                                                                                                                                                                                                                                              |
| 118                                | PAV EXPORTS                                          | HQRXEXLAPPLY00000490AM23 | UNPROCESSED<br>ASSORTED HUMAN<br>HAIR                                                                                                                | 14.07.2022 | <b>Deferred.</b> The Matter has been taken up on e file.                                                                                                                                                                                                                                                                                                                     |
| 119                                | ALAM<br>ENTERPRISE                                   | HQRXEXLAPPLY00001331AM23 | WASTE OF HUMAN<br>HAIR                                                                                                                               | 16.08.2022 | <b>Deferred.</b> Documents found deficient. Necessary documents from the firm are still awaited.                                                                                                                                                                                                                                                                             |

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| 120 | SREE VIKASH<br>HAIR<br>ENTERPRISES | HQRXEXLAPPLY00001614AM23 | 100%<br>UNPROCESSED<br>HUMAN HAIR<br>(UNWASHED)<br>GRADE-B-(HUMAN<br>HAIR UNWORKED,<br>WHETHER OF NOT<br>WASHED OF<br>SCOURED) | 24.08.2022 | <b>Deferred.</b> Documents found deficient. Necessary Documents from the firm are still awaited.                                                                                                   |
| 121 | LGW INDUSTRIES<br>LIMITED          | HQRXEXLAPPLY00001758AM23 | Human Hair<br>unworked whether<br>or not washed or<br>scoured : waste of<br>human hair                                         | 05.09.2022 | <b>Deferred.</b> Documents found deficient. Necessary Documents from the firm are still awaited.                                                                                                   |
| 122 | ROJ ENTERPRISE                     | HQRXEXLAPPLY00001924AM23 | UNWASHED<br>HUMAN HAIR                                                                                                         | 06.10.2022 | Based on the criteria export license was issued to the firm for export of 2700 Kg raw human hair with the approval of Chairman EFC<br><br><b>EFC has approved the case on ex Post facto basis</b>  |
| 123 | R.C.ENTERPRISE                     | HQRXEXLAPPLY00001935AM23 | UNWASHED<br>HUMAN HAIR                                                                                                         | 07.10.2022 | Based on the criteria export license was issued to the firm for export of 43620 Kg raw human hair with the approval of Chairman EFC<br><br><b>EFC has approved the case on ex Post facto basis</b> |
| 124 | AL-HADI<br>ENTERPRISE              | HQRXEXLAPPLY00001959AM23 | UNPROCESSED<br>HUMAN HAIR                                                                                                      | 14.10.2022 | <b>Deferred.</b> The documentary evidence of the firm towards export proceeds are being examined for approval.                                                                                     |
| 125 | MAHESH HAIR<br>PRIVATE LIMITED     | HQRXEXLAPPLY00001981AM23 | UNWASHED                                                                                                                       | 17.10.2022 | <b>Rejected.</b> Firm has stated that firm has not carried on any business till date since incorporation of the company.                                                                           |

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| 126 | L.G. ENTERPRISE             | HQRXEXLAPPLY00001982AM23 | WASTE OF HUMAN HAIR                           | 17.10.2022 | Based on the criteria export license was issued to the firm for export of 33174 Kg raw human hair with the approval of Chairman EFC<br><br><b>EFC has approved the case on ex Post facto basis</b> |
| 127 | KABIR ENTERPRISE            | HQRXEXLAPPLY00001983AM23 | WASTE OF HUMAN HAIR                           | 17.10.2022 | Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC<br><br><b>EFC has approved the case on ex Post facto basis</b>  |
| 128 | ALAM ENTERPRISE             | HQRXEXLAPPLY00002059AM23 | 100% UNPROCESSED & UNWORKED HUMAN HAIRWAST(E) | 03.11.2022 | <b>Deferred.</b> Documents found deficient. Necessary Documents from the firm are still awaited.                                                                                                   |
| 129 | HAPPY HUMAN HAIR ENTERPRISE | HQRXEXLAPPLY00002083AM23 | UNWASHED HUMAN HAIR                           | 09.11.2022 | Based on the criteria export license was issued to the firm for export of 1020 Kg raw human hair with the approval of Chairman EFC.<br><br><b>EFC has approved the case on ex Post facto basis</b> |
| 130 | SK ENTERPRISES              | HQRXEXLAPPLY00002097AM23 | HUMAN HAIR                                    | 12.11.2022 | <b>Deferred.</b> Documents found deficient. Necessary documents from the firm are still awaited.                                                                                                   |
| 131 | KARTHICK ENTERPRISES        | HQRXEXLAPPLY00002098AM23 | 100% HUMAN HAIR UNWORKED (GRADE-B, GOLI)      | 12.11.2022 | Based on the criteria export license was issued to the firm for export of 8000 Kg raw human hair with the approval of Chairman EFC<br><br><b>EFC has approved the case on ex Post facto basis</b>  |

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|-----|----------------------------------------------|--------------------------|---------------------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 132 | KARAN HUMAN<br>HAIR (OPC)<br>PRIVATE LIMITED | HQRXEXLAPPLY00002125AM23 | WASTE OF HUMAN<br>HAIR                                              | 19.11.2022 | Based on the criteria<br>export license was<br>issued to the firm for<br>export of 80000 Kg raw<br>human hair with the<br>approval of Chairman<br>EFC<br><br><b>EFC has approved the<br/>case on ex Post facto<br/>basis</b> |
| 133 | MANNAT HAIRS<br>WASTE<br>MERCHANT            | HQRXEXLAPPLY00002114AM23 | 100% Unprocessed<br>Human Hair                                      | 16.11.2022 | <b>Rejected.</b> Firm has<br>submitted old BRCs for<br>which Export<br>authorization of 5000<br>Kgs has been issued on<br>21.11.22.                                                                                          |
| 134 | AM HAIR PRIVATE<br>LIMITED                   | HQRXEXLAPPLY00002116AM23 | 100% INDIAN<br>HUMAN HAIR<br>UNWASHED<br>(UNPROCESSED)              | 17.11.2022 | <b>Deferred.</b> Documents<br>found deficient.<br>Necessary documents/<br>information from the<br>firm are still awaited                                                                                                     |
| 135 | S K HABIB HAIR<br>ENTERPRISE                 | HQRXEXLAPPLY00002118AM23 | 100% INDIAN<br>HUMAN HAIR<br>UNWASHED (UN-<br>PROCESSED)            | 17.11.2022 | <b>Deferred.</b> Documents<br>found deficient.<br>Necessary documents/<br>information from the<br>firm are still awaited                                                                                                     |
| 136 | MARS VENTURES                                | HQRXEXLAPPLY00002127AM23 | Human Hair un-<br>processed and un-<br>worked                       | 21.11.2022 | <b>Deferred.</b> Documents<br>found deficient.<br>Necessary documents/<br>information from the<br>firm are still awaited                                                                                                     |
| 137 | OXIZEN HAIR<br>TRADERS                       | HQRXEXLAPPLY00002126AM23 | HUMAN HAIR                                                          | 21.11.2022 | Based on the criteria<br>export license was<br>issued to the firm for<br>export of 50000 Kg raw<br>human hair with the<br>approval of Chairman<br>EFC<br><br><b>EFC has approved the<br/>case on ex Post facto<br/>basis</b> |
| 138 | JNF ENTERPRISE                               | HQRXEXLAPPLY00002130AM23 | WASTE OF HUMAN<br>HAIR                                              | 21.11.2022 | Based on the criteria<br>export license was<br>issued to the firm for<br>export of 30000 Kg raw<br>human hair with the<br>approval of Chairman<br>EFC<br><br><b>EFC has approved the<br/>case on ex Post facto<br/>basis</b> |
| 139 | SAINATH<br>ENTERPRISES                       | HQRXEXLAPPLY00002138AM23 | 100% HUMAN HAIR<br>WASTE (GOLI)<br>GRADE B HUMAN<br>HAIR, UNWORKED, | 24.11.2022 | Based on the criteria<br>export license was<br>issued to the firm for<br>export of 50000 Kg raw<br>human hair with the<br>approval of Chairman                                                                               |

|     |                            |                          | WHETHER OR NOT<br>WASHED OR<br>SCOURED                         |            | EFC<br><br><b>EFC has approved the<br/>case on ex Post facto<br/>basis</b>                                                                                                                                                                                                                                                               |
|-----|----------------------------|--------------------------|----------------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 140 | RAJA<br>ENTERPRISES        | HQRXEXLAPPLY00002160AM23 | Human hair<br>unworked, whether<br>or not washed or<br>scoured | 02.12.2022 | Based on the criteria<br>export license was<br>issued to the firm for<br>export of 15300 Kg raw<br>human hair with the<br>approval of Chairman<br>EFC<br><br><b>EFC has approved the<br/>case on ex Post facto<br/>basis</b>                                                                                                             |
| 141 | PAPNEEL PRIVATE<br>LIMITED | HQRXEXLAPPLY00002176AM23 | HUMAN HAIR                                                     | 09.12.2022 | Based on the criteria<br>export license was<br>issued to the firm for<br>export of 1000 Kg raw<br>human hair with the<br>approval of Chairman<br>EFC<br><br><b>EFC has approved the<br/>case on ex Post facto<br/>basis</b>                                                                                                              |
| 142 | AJIM EXPORTS               | HQRXEXLAPPLY00002168AM23 | HUMAN HAIR                                                     | 07.12.2022 | Based on the criteria<br>export license was<br>issued to the firm for<br>export of 1000 Kg raw<br>human hair with the<br>approval of Chairman<br>EFC<br><br><b>EFC has approved the<br/>case on ex Post facto<br/>basis</b>                                                                                                              |
| 143 | RAMYA<br>ENTERPRISES       | HQRXEXLAPPLY00002199AM23 | HUMAN HAIR                                                     | 14.12.2022 | <b>Deferred.</b> Documents<br>found deficient.<br>Necessary documents/<br>information from the<br>firm are still awaited                                                                                                                                                                                                                 |
| 144 | PRAJWAL<br>ENTERPRISES     | HQRXEXLAPPLY00002196AM23 | HUMAN WASTE<br>HAIR UNWORKED                                   | 14.12.2022 | <b>Approved</b> on the basis<br>of documents<br>received from the firm<br>and on the basis the<br>criteria framed in EFC<br>meeting dated<br>28.03.2022 on export<br>of human hair. The<br>Committee has decided<br>to issue Export license<br>to M/s Prajwal<br>Enterprises Enterprises<br>for export of 1000 Kgs<br>of raw human hair. |
| 145 | BANDANA SAHANI             | HQRXEXLAPPLY00002202AM23 | WASTE OF HUMAN<br>HAIR                                         | 15.12.2022 | <b>Deferred.</b> Documents<br>found deficient.<br>Necessary documents/<br>information from the<br>firm are still awaited                                                                                                                                                                                                                 |

**Note :**

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies , requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm .

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

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